

Ghana International Trade Fair

**2982. Shri Braj Bihari Mehrotra:
Shri Vishwa Nath Pandey:**

Will the Minister of Commerce be pleased to state:

(a) whether Government have decided to participate in the First Ghana International Trade Fair which will be held at Accra from 1st to 19th February, 1967; and

(b) if so, what are the Indian goods or articles which will be displayed at the said Fair?

The Minister of Commerce (Shri Manubhai Shah): (a) Yes, Sir.

(b) The Indian goods proposed to be displayed in the Fair are machinery and engineering goods such as machine tools, diesel engines, pumps, electric motors, agricultural machinery and implements, electrical appliances and equipment, surgical equipments etc; manufactured consumer goods such as leather, sports and plastic goods, coir and jute manufactures etc; chemicals and allied products; textiles, both mill-made and hand-looms; readymade garments, food products, tobacco & tobacco manufactures and handicrafts. In addition, it is also proposed to disseminate commercial, economic and other information about India during the currency of the Fair.

Clash between Railway Police and Rice Smugglers at Bandel (E. Rly.)

**2983. Shri Kindar Lal:
Shri Vishwa Nath Pandey:**

Will the Minister of Railways be pleased to state:

(a) whether it is a fact that fourteen persons including seven Police men were injured in a clash between a Railway Police squad and rice smugglers in a local train at Bandel Railway Station about 25 miles from Calcutta on the 4th November, 1966; and

(b) if so, the details of the incident and the action taken in the matter?

The Minister of State in the Ministry of Railways (Dr. Ram Subhag Singh): (a) and (b). The correct position is that on 4th November 1966 at about 22.00 hours on arrival of M. 152 Down train at Bandel, there had been a clash between the rummaging party and the rice smugglers at the time of checking. As a result of this, four Home Guards, one Havildar and one Constable of the State Government Railway Police Bandel, were assaulted by the smugglers. The State Government Railway Police constable who was admitted in the hospital was allowed to leave the hospital on 15th November 1966 and the 4 Home Guards and Government Railway Police Havildar were, however, allowed to leave the hospital the same day, after receiving first aid.

State Government Railway Police Bandel have registered a case under sections 147/235/323/379 I.P.C. and are investigating into it. 5 persons have so far been arrested and 8.50 Kg. of rice, 12.35 Kg. wheat and 10 Kg. of muri (fried rice) were seized as unclaimed.

Blocking of Public Road under Mouza Bandra, Dum Dum (Calcutta)

2984. Shrimati Renu Chakravarty: Will the Minister of Railways be pleased to state:

(a) whether representations have been received against the blocking of public road under Mouza Bandra, P.S., Dum Dum by the erection of an electric Sub-Station 'Birati' S.P., on the Eastern Railway;

(b) whether this road connecting Belgharia and Dum Dum airport was being used by hundreds of passengers and others daily as a convenient and quick route; and

(c) the action taken on the representations?

The Deputy Minister in the Ministry of Railways (Shri Sham Nath):

(a) Yes, one representation was received on 9th July, 1964 for removal,